

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.31/(MAH)/2014
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

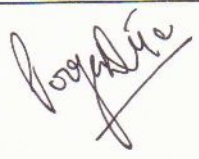
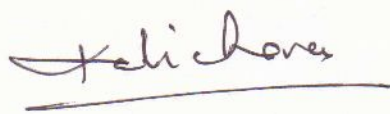

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2016

NAME OF THE PARTIES: Mr. Suraj T. Nanda

V/s.

M/s. Allwyn Colour & Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Pooja Dutta	Adv. for Respondent No. 1, 2 and 3	
			
2.	Ajit Anena Thomas James (AURIS LEGAL)	Adv for petitioner	

ORDER

C.P. No. 31/397-398/CLB/MAH/2014

1. Ld. Counsels for both the sides are present. One of the Respondent Director Mr. Kalicharan Makhijani is also present.
2. Petitioner again revived his demand of inspection and supply of certain records. After hearing both the sides at some length; the Respondent is directed to give statutory record for the year 2000.
3. The respondent consented to give certain documents as enumerated and discussed in the court by 21.09.2016.
4. Matter is listed for hearing on 17.10.2016. Duly Communicated to both the sides.

sd/-

Dated: 01.09.2016

Shri M.K. Shrawat
Member (Judicial)